(b) The required information is being compiled and will be placed on the Table of the Sabha.

(c) The teacher-pupil ratio in the University Departments and University Colleges during 1978-79 was 1 : H-

(d) The required information is being compiled and will be placed on the Table of the Sabha.

(e> The number of Centres of Advanced Study recognised by the University Grants Commission $i_s 28$.

(f) 9 Centres of Advanced Study are located in Central Universities, 6 in Delhi University, 2 in Banaras Hindu University and 1 in Aligarh Muslim University.

(g) The entire expenditure of Central Universities, both in respect of maintenance and development is met by th_e University Grants Commission. In the case of State Universities, while the maintenance expenditure is met entirely by th_e State Governments, the development expenditure is shared between the University Grants Commission and the State Governments. A comparison of grants paid by the University Grants Commission to Central Universities will therefore be unrealistic.

Promotion of Arabic and Persian languages

2479. SHRI SYED SHAHABUDDIN: Will the Minister of EDUCATION be pleased to state:

(a) whether there are any schemes under Government's consideration for promotion of Arabic and Persian languages;

(b) if so, the details thereof;

(c> the expenditure incurred thereon during the last three years;

(d) the estimated size of Arabic and Persian knowing population in the country;

(e) whether recently ther_e is an increase in the number of students for learning the_{se} languages; and

(f) if so, what steps Government propose to take to provide facilities for the same?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) to (c). A statement i_s attached. (See below).

(d) and (e). A_s per the Census Report, 1971, 23318 persons have declared Arabic/Arabi as their mother tongue and 10509, Persian as their mother tongue. Precise figures are not available.

(f) Does not arise.

Statement

Promotion of Arabic and Persian Languages

The Government of India is operating a scheme for grant of financial Assistance to Voluntary organisations engaged in propagation and development of classical languages other than Sanskrit, i.e. Arabic and Persian Under this Scheme, grants are given upto 75 per cent of the approved expenditure, to traditional voluntary organisations engaged in teaching and research in Arabic and Persian. A Budget Provision of Rs. 3 lakhs in 1977-78, Rs. 5 lakhs per year during 1978-79.' 1979-80 and 1980-81 was earmarked. This also includes provision towards payment of research ^cholar-ships to products of traditional' Madarsas. Students selected for such scholarships pre paid stipend of Rs. 200 per month. 20 scholarship- per year are being awarded to scholars-unde- this scheme. The following is the level of expenditure during the-last three years under this scheme: -

1977-78	Rs.	3.17	Lakhs
1978-79	Rs.	5.00	Lakhs
1979-80	Rs.	4.00	Lakhs

In view of the encouraging response to this scheme, the budget provision ha_s been increased from Rs. 5 lakhs to Rs. 7 lakhs for the year 1981-82.

The University Grants Commission has accepted recommendations of its Advisory Committee to strengthen the Arabic Departments of the following universities

 t_0 Questions

Name of the University	Purpose	Amount
1. Bombay University	Equipment, books and periodi- cals	Rs. 40,000
2. Calicut University	Books and Equipments	R«. 40,000 Besides one lecturer's post for modern Arabic.
3. Jawaharlal Nehru University	Books and Periodicals, Cassette, Taperecorders, and tapes for spoken Arabic	Rs. 25,000

Under the Ministry of Education's scheme for preparation and publication of catalogues of manuscripts, assistance is given to established research institutions, to prepare and publish descriptive catalogues of ancient manuscripts in Arabic and Persian. An editorial assistance of Rs. 4.00 **per** entry and cent per cent assistance for printing and publication is given under thi_s scheme.

नर्नदा पर नवागांव बांध के सम्बन्ध में खोसल। न्यायाधिकरण का निर्णाय

2480. श्री प्यारे लाल खंडेलवाल : क्या सिचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या नर्मदा पर नवागांव बांध के सम्बन्ध में खोसला न्यायाधिकरण के निर्णय के विरुद्ध सम्बंधित राज्य सर-कारों में से किसी राज्य सरकार ने उच्चतम न्यायालय में ग्रापील दायर करने की इच्छा व्यक्त की है :

(ख) यदि हां, तो उन राज्य सरकारों के नाम क्या हैं ; ग्रौर

(ग) क्या सरकार उक्त निर्णय के विरुद्ध राज्य सरकार को उच्चतम न्याया- लय में अपील करने के लिए अनुमति देने का विचार रखती है ?

Decision of Khosla Tribunal on Navagaon Dam on Narmada

2480. SHRI PYARELAL KHAN-DELWAL; Will the Minister of IRRI-GATION b_e pleased to state:

(a) whether any of the State Governments concerned has expressed its desire to the Central Government to file an appeal in the Supreme Court against the decision of the Khosla Tribunal on Navagaon Dam on Narmada;

(b) if so, what is the name of the State Governments; and

(c) whether Government propose to allow the State Government to go in for appeal to the Supreme Court against the said decision?]

सिंचाई	मंत्रालय में राज्य मंत्री	
(থ্বী জঁৱ০	ग्रार ∘ ग्रन्सारी): (क)	
3 11 3	तनीय सदस्य संभवतः नर्मदा	
जल विवाद	न्यायाधिकरण का उल्लेख	
कर रहे हैं	। यह रिपोर्ट मिली है कि	
मध्य प्रदेश	ग्रौर राजस्थान की राज्य	

t[] English translation.